

Shri N. M. Lingam : Is it a fact that as far as the Institute in the Southern region is concerned Government have made a proposal to the Madras State that they would be prepared to run a Higher Technological Institute there if the present Engineering College at Guindy is handed over to them? If so, may I know the detailed terms of the proposal?

Dr. M. M. Das : The whole thing is under the examination and consideration of the Planning Commission and it is not possible to give details now.

Dr. Rama Rao : May I know if Government has received any proposal from the Andhra Government that they would hand over the institute at Anantpur and have requested the Central Government to start a Technological Institute at Anantpur?

Dr. M. M. Das : I do not know exactly whether the proposal of the Andhra Government has been received by the Education Ministry; but the whole question of setting up technological institutes like the one at Kharagpur is under examination now.

Shri Natesan : May I know what subjects will be taught in the Higher Technological Institutes?

Dr. M. M. Das : They will be more or less on the lines of the subjects taught at Kharagpur.

Manganese Ore

*1277. **Dr. Rama Rao :** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of non-Indians associated with the study of the extent and availability of high grade manganese ore in Madhya Pradesh.

(b) the main conclusions of such study; and

(c) the plan of investigation ?

The Minister of Natural Resources (Shri K. D. Malaviya) : (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix VII, annexure No. 32].

Dr. Rama Rao : May I know whether this Non-Indian who is on this committee is a member of the Central Provinces Mining Organisation which is a British concern?

Shri K. D. Malaviya : I do not know that, but the services of this gentleman Mr. J. A. Straezek have been offered to us under the Point Four Programme in the various States and he is associated with our Geological Survey of India.

Dr. Rama Rao : Is it a fact that more than 90 per cent of the high-grade manganese ore yielding mines are in the hands of the Central Provinces Mining Organisation which is a British concern?

Shri K. D. Malaviya : The C. P. M.O. has got a number of mines in Madhya Pradesh but I do not know anything about the specific mines to which the hon. Member referred.

Dr. Rama Rao : In view of the growing needs of manganese owing to the steel plants being set up, do Government contemplate taking over these high-grade manganese ore yielding mines from this foreign concern?

Shri K. D. Malaviya : There is no such proposal before the Government.

Bill Market

*1279. **Shri L. N. Mishra :** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that our Bill Market is very little developed; and

(b) if so, whether any effort is being made to develop it ?

Minister of Revenue and Defence Expenditure (Shri A. C. Guha) : (a) No., Sir. The Bill market Scheme introduced early in 1952 has been functioning fairly satisfactorily and the facilities under the Scheme are being availed of increasingly by banks.

(b) The question does not arise. Still the Reserve Bank has from time to time taken necessary steps to liberalise the scheme.

Shri L. N. Mishra : May I know the area of operation of this scheme and the banks that participate in it ?

Shri A. C. Guha : I have not got that break-up. I think it is now open to all the scheduled banks having a licence under section 22 of the Banking Companies Act. They all can avail of the scheme. Previously there were some conditions about deposits but all these conditions have now been removed by the Reserve Bank.

Shri L. N. Mishra : What are the special difficulties in extending this scheme to all the banks?

Shri A. C. Guha : I have already stated that this has been extended to all the scheduled banks and the only condition is that the bank concerned must have a licence under section 22 of the Banking Companies Act, issued by the Reserve Bank. This is just a formality and there is no other condition.

Shri L. N. Mishra : Is there any limit of advance under this scheme and is there any proposal to raise the limit of advance ?